

New Delhi by the Northern Railway and after completion of godown and filling up of foundations, the construction was stopped;

(b) if so, the reasons therefor; and

(c) the expenditure incurred on the same?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) to (c). After the examination of the foundations was commenced, the site at Lajpat Nagar was found unsuitable for the Transit Camp and so the construction of the Transit Camp at that site had to be stopped. An expenditure of approximately Rs. 2000 was incurred.

Productivity Council for Agriculture

2858. Shri P. C. Borooah: Will the Minister of Food and Agriculture be pleased to state:

(a) whether a separate productivity Council for Agriculture is proposed to be set up; and

(b) if so, the salient features of the proposed Council's constitution and working?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) No such proposal is at present under the consideration of the Ministry of Food and Agriculture.

(b) Does not arise.

Utility Centres

2859. Shri Ram Harkh Yadav: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to set up Utility Centres for Delhi villages for the benefit of the farmers;

(b) if so, the details of the scheme; and

(c) when the scheme is likely to be enforced?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes.

(b) The Centres will be run by Village Panchayats or Village Cooperatives. Each will be provided with a power driven thresher and winnower, sugarcane crusher, chaff cutter, flour mill etc. at 50 per cent of the cost. Farmers will be permitted to use the machines on payment of reasonable charges. The charges will cover cost of operation, depreciation, interest on capital and a small reserve. In addition to providing easy means to the farmer for processing his crop, the scheme will enable him to devote more time for intensifying agricultural operations. It will also reduce the hazards to which a harvested crop is exposed due to prolonged storage.

(c) The scheme is being implemented this year.

Postal Savings Bank Accounts

2860. Shri Tulshidas Jadhav: Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether it is a fact that the Savings Bank Account Pass Books deposited with the Sub Post Office, Parliament House, New Delhi for renewal or entry of interest are not returned to the depositors even after one month;

(b) whether it is also a fact that even after such long delay no entry of interest is made in most of the pass books; and

(c) if so, the steps proposed to be taken in the matter?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) In one case of Parliament House P.O. there was a delay of more than a month due to non-receipt of interest from the Audit Office.

(b) In some cases interest could not be posted in pass books in the past due to the difference in the balances of accounts in the Post Office and Audit Office

(c) A revised accounting procedure has been introduced under which the Head Post Office will commence adding interest in S.B. Accounts immediately after 31st March as and when transactions take place without depending on the receipt of interest from audit. The pass books will be returned to the depositors within a few days.

Hyderabad-Bhubneshwar-Calcutta Air-Service

2862. Shri P. Venkatasubbaiah: Will the Minister of Transport be pleased to state:

(a) whether Government propose to link-up Hyderabad, Bhubneshwar and Calcutta Capitals of three States by introducing daily air service;

(b) if so, when; and

(c) whether any of the State Governments have made representations to Government to this effect?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Mohiuddin): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

Co-operative Acts

2863. Shri Yogendra Jha: Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether there is any proposal to compile case laws of various Co-operative Acts;

(b) if so, what progress has been made so far; and

(c) by what time such compilation is going to be published?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri S. D. Misra): (a) No, Sir.

(b) and (c). Does not arise.

I.A.C. Viscount Crash Enquiry

2864. Shrimati Savitri Nigam: Will the Minister of Transport be pleased

to state the result of the Court of Enquiry set up to investigate the cause of the I.A.C. Viscount crash near Agra?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): The enquiry is still in progress.

Road Accidents in Delhi

2865. Shrimati Savitri Nigam: Will the Minister of Transport be pleased to state:

(a) whether the number of children involved and killed by road accidents has increased during the last three months in Delhi; and

(b) if so, what steps have been or are proposed to be taken in the matter?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) The number of road accidents in Delhi, involving children, during the months of January, February and March, 1964, was 135, and 16 children were killed in them. The corresponding figures for the months of January, February and March, 1963, were 99 and 11 while those for the months of October, November and December, 1963, were 143 and 23 respectively.

(b) The following measures have been or are proposed to be taken to minimum road accidents:

(i) Separate staff, under a Sub-Inspector of Police, has been posted for Road Safety Education since December, 1962.

(ii) Lectures on road safety and observance of traffic rules are being given regularly in the educational institutions. Such lectures, illustrated by practical demonstration on the use of roads, have been given to 25,000 students in 6 schools, since December, 1962.

(iii) Films on road safety were shown in various schools. Television shows on road safety were also organised for